

products from Iran which have been to the extent of Rs. 30 to 35 crores per annum.

#### Export of Tea

17. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state the amount of expenditure incurred during the last three years (year-wise) on promotion of sales of tea overseas?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):**

Year	Amount
1959-60	Rs. 45,72,770-92
1960-61	Rs. 30,11,438-39
1961-62	Rs. 30,73,708-20

#### Timings of Shops in Delhi

18. **Shri D. C. Sharma:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have received any fresh suggestions for revising the prescribed timings of opening and closing of shops in Delhi and New Delhi which were enforced some time back; and

(b) if so, the decision taken thereon?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) Yes, from the traders of Narela Mandi and certain individuals.

(b) Some shops in Narela are licensed under the Bombay Agricultural Produce Market Act as extended to Delhi. The trading hours in these shops are fixed by the Market Committee under Rule 58 of the Delhi Agricultural Produce Market Rules. The traders have, therefore, been asked to approach the authorities under the Act for change of timings. The change, if any, in the timings under the Delhi Shops and Establishments Act will be considered thereafter.

The individual requests for change in the timings did not contain any

specific suggestion and the question, therefore, of taking any action thereon did not arise.

#### Export of Dry Prawn Fish to Burma

19. { **Dr. P. N. Khan:**  
**Shri Subodh Hansda:**  
**Shri Basumatari:**  
**Shri S. C. Samanta:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a four-man delegation went to Burma to discuss the problems and difficulties of the dry prawn fish exporters;

(b) if so, whether any solution was found out; and

(c) how these problems and difficulties are proposed to be removed?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) to (c). Yes, Sir. The Marine Products Export Promotion Council sent a Delegation to Burma in the Middle of June 1962 mainly to discuss with the importing agencies the quality control measures to be adopted in respect of dried prawns exported to that country.

As a result of the discussions, it was agreed that the Council will carry out pre-shipment inspection and certify despatches.

#### Allotment of Quarters in Ramakrishnapuram

20. { **Shri Rameshwar Tantia:**  
**Shri Shiv Charan Gupta:**

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 6 on the 19th April, 1962 and state:

(a) whether the allotment of the quarters at Ramakrishnapuram has been made; and